

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

**Sh. Dev Raj, Sr. Personal Assistant, Emp. Code : 3352/67105495** is hereby transferred from the Personal Office of the Principal District & Sessions Judge, South-West District, Dwarka, New Delhi to the Hon'ble High Court of Delhi, New Delhi **(in diverted capacity)** with immediate effect, in official exigency.

Note:- Non-compliance of the transfer/posting orders immediately / proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

*GIRISH KATHPALIA*  
29.4.23

**(GIRISH KATHPALIA)**  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 34155 - 34166 /Admn-I/P & T/HQs/2023

Dated, Delhi the 29.04.2023

**Copy forwarded for information and necessary action to: -**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Officer In-Charge/DDO, Accounts Branch, South-West, Dwarka, New Delhi.
3. The Personal Office of the undersigned.
4. The Officer and Official concerned.
5. The Sr. A. O.(Judl.)/A. O.(Judl.)/Branch In-Charge, Administration Branch, South-West, Dwarka, New Delhi.
6. The Dealing Official, Personal File, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-Site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
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